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Title: Introduction of the Criminal Law (Amendment) Bill, 2016 (*Amendment of section 304A, etc.*).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI DUSHYANT CHAUTALA : I introduce the Bill.